

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1396**  
TO BE ANSWERED ON 03.05.2016

**Wildlife Crimes**

1396. SHRI BADRUDDIN AJMAL:  
SHRI R. GOPALAKRISHNAN:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the number of cases of wildlife crime and illegal trafficking in wildlife reported in the country including Assam during last three years and the current year, State-wise;
- (b) whether the Wildlife Crime Control Bureau has not been able to adequately control organized wildlife crime including trafficking in the country and specially in Assam;
- (c) if so, the reasons therefor; and
- (d) the steps taken by the Government to re-vitalise wildlife crime control bureau in the country, particularly in Guwahati?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI PRAKASH JAVADEKAR)

- (a) Number of case of wildlife crime and illegal trafficking in wildlife reported by various enforcement agencies including Wildlife Crime Control Bureau along with the data received from Assam during the last three years is at **Annexure**.  
However, the data for the current year is not available in the Ministry.
- (b) ,(c )&(d) The mandate of Wildlife Crime Control Bureau is to collect and collate intelligence and facilitate action of the States in combating wildlife crime and illegal trafficking. It has played an important role in providing intelligence/assistance to the States in detection and apprehension of criminals of organized crime, specially Pangolin trade, turtle trade, elephant ivory cases., Tiger body part and other wildlife species.

Besides, it also plays an important role in training, sensitizing and awareness building amongst the various stakeholders. In Assam, Wildlife Crime Control Bureau has been working together with the State enforcement agencies to curb illegal wildlife crime which has also resulted in apprehension of accused in wildlife crime cases. A sub-regional unit of the Bureau has been set up at Guwahati.

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**ANNEXURE****ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 1396 REGARDING 'WILDLIFE CRIMES' BY SHRI BADRUDDIN AJMAL AND SHRI R. GOPALAKRISHNAN DUE FOR REPLY ON 03.05.2016****State-wise wildlife trafficking cases**

S.No.	State	2013	2014	2015
1.	Andaman & Nicobar Islands	7	NA	NA
2.	Andhra Pradesh	125	15	NA
3.	Arunachal Pradesh	4	5	2
4.	Assam	60	28	NA
5.	Bihar	3	1	NA
6.	Chandigarh	1	1	Nil
7.	Chhattisgarh	282	9	7
8.	Dadra & Nagar Haveli	NA	NA	NA
9.	Daman & Diu	1	NA	NA
10.	Delhi	37	23	4
11.	Goa	3	9	10
12.	Gujarat	2	3	NA
13.	Haryana	114	15	NA
14.	Himachal Pradesh	25	18	8
15.	Jammu & Kashmir	10	NA	NA
16.	Jharkhand	NA	1	NA
17.	Karnataka	22	14	2
18.	Kerala	198	1	1
19.	Lakshadweep	NA	NA	1
20.	Madhya Pradesh	308	230	3
21.	Maharashtra	199	82	NA
22.	Manipur	25	7	7
23.	Meghalaya	3	7	7
24.	Mizoram	18	15	23
25.	Nagaland	10	NA	NA
26.	Odisha	52	11	NA
27.	Puducherry	1	NA	NA
28.	Punjab	28	19	NA
29.	Rajasthan	220	141	NA
30.	Sikkim	2	1	NA
31.	Tamil Nadu	39	32	NA
32.	Telangana	6	3	NA
33.	Tripura	4	2	NA
34.	Uttar Pradesh	317	375	59
35.	Uttrakhand	88	12	5
36.	West Bengal	78	89	24
	<b>TOTAL:</b>	<b>2292</b>	<b>1169</b>	<b>161</b>

NA: (Not Applicable)